

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

Name of the corporate debtor: FORT PROJECTS PRIVATE LIMITED;

Date of commencement of CIRP: 09.11.2023;

List of creditors as on : 28.02.2024

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	EMAIMI REALITY LIMITED	24.11.2023	1,09,29,98,423.00	1,09,29,98,423.00	Unsecured	-	NO	94.82	-	-	-	-	Claim admitted as per the information and documents submitted by the financial creditor
2	JINDAL MERCANTILE PRIVATE LIMITED	23.11.2023	20,66,889.00	20,66,889.00	Unsecured	-	NO	0.18	-	-	-	-	Claim admitted subject to potential modification in claim status upon submission of additional documents from the creditor
3	PATANGI TRADE AND HOLDINGS PVT. LTD.	20.11.2023	37,12,190.00	37,12,190.00	Unsecured	-	NO	0.32	-	-	-	-	Claim admitted subject to potential modification in claim status upon submission of additional documents from the creditor
4	DHOLAI TEA COMPANY PRIVATE LIMITED	20.11.2023	1,26,30,192.00	1,26,30,192.00	Unsecured	-	NO	1.10	-	-	-	-	Claim admitted as per the information and documents submitted by the financial creditor
5	SEVA MARKETING PRIVATE LIMITED	06.12.2023	60,51,644.00	60,51,644.00	Unsecured	-	NO	0.53	-	-	-	-	Claim admitted as per the information and documents submitted by the financial creditor
6	B N KEIA & COMPANY PRIVATE LIMITED	08.01.2024	5,16,43,666.00	1,60,00,000.00	Unsecured	-	NO	1.39	-	-	3,56,43,666.00	-	The Principal claim amount is admitted, the interest claim has not been admitted since the creditor has not recognized the interest income in their books of accounts.
7	UPLINK PROPRTIS PRIVATE LIMITED	06.02.2024	1,45,90,817.00	1,45,90,817.00	Unsecured	-	NO	1.27	-	-	-	-	Claim admitted as per the information and documents submitted by the financial creditor
8	N R VINCOM PVT. LTD.	23.11.2023	45,26,889.00	45,26,889.00	Unsecured	-	NO	0.39	-	-	-	-	Claim admitted as per the information and documents submitted by the financial creditor

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9	SANYO MERCHANTS PRIVATE LIMITED	28.12.2023	14,97,84,343.00	-	Unsecured	-	NO	-	-	-	14,97,84,343.00	The creditor had submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it was observed that the nature of debt was not operational in nature. The IRP informed the creditor to file Form C. Subsequently, in response the creditor has submitted the Form C on 28.12.2023. After verification of the Form C and related documents, the IRP sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has given several reminders (last being sent on 19/01/2024) to the creditor for submitting the details, however the required details have not been shared. As a result till now the claim is not admitted.	
10	AD AND ASSOCIATES FINANCE PVT. LTD	06.12.2023	16,91,22,395.72	-	Unsecured	-	POTENTIAL TO BE A RELATED PARTY	-	-	-	16,91,22,395.72	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form C. In response the creditor has filed Form C to us. After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has given several reminders to the creditor for submitting the details, however the required details have not been shared. As a result till now the claim is not admitted.	

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11	FORT INFRASTRUCTURE DEVELOPMENT PVT. LTD.	22.11.2023	1,96,422.00	-	Unsecured	-	POTENTIAL TO BE A RELATED PARTY	-	-	-	1,96,422.00	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file appropriate forms to determine the nature of debt. Even after repeated requests the creditor has not revised the form or is able to state the nature of debt. As a result till now the claim has not been admitted.	
12	GUJRANI FOODS PRIVATE LIMITED	05.12.2023	69,66,588.00	-	Unsecured	-	POTENTIAL TO BE A RELATED PARTY	-	-	-	69,66,588.00	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form C. In response the creditor has filed Form C to us. After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has also given several reminders to the creditor for submitting the details, however the required details have not been shared. As a result till now the claim is not admitted. From the records available, it is evident that the claimant is a potential related party since they are a Statutory Auditor of the CD and further they have extended loans and advances to the CD, which gives rise to conflict of Interest.	

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13	SMIT. CAPITAL SERVICES PVT. LTD.	07.12.2023	81,97,886.00	-	Unsecured	-	NO	-				81,97,886.00	After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The creditor has submitted the documents and the IRP is in process of verifying these details. Further as per the books of accounts of the CD reflects that an amount of Rs. 87, 46,317.00 is receivable as on 31.03.2023. Hence the IRP is in a process of reconciling the dues. As a result the claim till now has not been admitted.
14	AVIRAL MARKETING PVT. LTD.	07.12.2023	7,06,60,056.00	-	Unsecured	-	NO	-				7,06,60,056.00	After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has also given several reminders (last being sent on 19/01/24) to the creditor for submitting the details, however the required details have not been shared. As a result till now the claim is not admitted.
15	TRINETRAM CONSULTANTS PRIVATE LIMITED	07.12.2023	5,08,70,413.00	-	Unsecured	-	NO	-				5,08,70,413.00	After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has also given several reminders (last being sent on 19/01/24) to the creditor for submitting the details, however the required details have not been shared. As a result till now the claim is not admitted.

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16	PRIME CAPITAL MARKET LIMITED	30.12.2023	5,27,35,342.00	-	Unsecured	-	NO	-				5,27,35,342.00	After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. However the required details have not been shared. As a result till now the claim is not admitted.
17	JMD VENTURES LIMITED	30.12.2023	15,50,71,233.00	-	Unsecured	-	NO	-				15,50,71,233.00	After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. However the required details have not been shared. As a result till now the claim is not admitted.
18	JMD SOUNDS LIMITED	30.12.2023	2,22,43,288.00	-	Unsecured	-	NO	-				2,22,43,288.00	After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. However the required details have not been shared. As a result till now the claim is not admitted.
19	JMD BROADCASTING LIMITED	30.12.2023	1,43,13,247.00	-	Unsecured	-	NO	-				1,43,13,247.00	After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. However the required details have not been shared. As a result till now the claim is not admitted.

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20	RICHA FISCAL SERVICES PVT. LTD.	06.12.2023	1,00,00,000.00	-	Unsecured	-	YES	-				1,00,00,000.00	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form C. The creditor has filed Form C to us. After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has also given several reminders to the creditor for submitting the details, however the required details have not been shared. As a result till now the claim is not admitted.
21	RAJARHAT BUILDERS PVT. LTD.	06.12.2023	90,95,623.35	-	Unsecured	-	YES	-				90,95,623.35	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form C. The creditor has filed Form C to us. After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has also given several reminders to the creditor for submitting the details, however the required details have not been shared. As a result till now the claim is not admitted.

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22	KALPATARU AGENCY PRIVATE LIMITED	06.12.2023	92,36,965.58	-	Unsecured	-	YES	-				92,36,965.58	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form C. The creditor has filed Form C to us. After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has also given several reminders to the creditor for submitting the details, however the required details have not been shared. As a result till now the claim is not admitted.
23	DAKORJI PROPERTIES LIMITED	06.12.2023	3,08,55,136.00	-	Unsecured	-	YES	-				3,08,55,136.00	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form C. The creditor has filed Form C to us. After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has also given several reminders to the creditor for submitting the details, however the required details have not been shared. As a result till now the claim is not admitted.

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24	RAJARHAT HOUSING PVT. LTD.	06.12.2023	69,60,810.97	-	Unsecured	-	YES	-			69,60,810.97	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form C. The creditor has filed Form C to us. After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has also given several reminders to the creditor for submitting the details, however the required details have not been shared. As a result till now the claim is not admitted.	
25	MADONA REAL ESTATES PRIVATE LIMITED	06.12.2023	47,52,676.00	-	Unsecured	-	YES	-			47,52,676.00	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form C. The creditor has filed Form C to us. After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has also given several reminders to the creditor for submitting the details, however the required details have not been shared. As a result till now the claim is not admitted.	



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26	VAIBHAV KATHOTIA	06.12.2023	58,87,165.29	-	Unsecured	-	YES	-			58,87,165.29	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form C. The creditor has filed Form C to us. After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has also given several reminders (last being sent on 19/01/2024) to the creditor for submitting the details, however the required details have not been shared. As a result till now the claim is not admitted.	
27	KANCHAN KATHOTIA	06.12.2023	6,61,557.55	-	Unsecured	-	YES	-			6,61,557.55	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form C. The creditor has filed Form C to us. After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has also given several reminders to the creditor for submitting the details, however the required details have not been shared. As a result till now the claim is not admitted.	

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28	VARUN KATHOTIA	06.12.2023	19,51,710.63	-	Unsecured	-	YES	-				19,51,710.63	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form C. The creditor has filed Form C to us. After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has also given several reminders (last being sent on 19/01/2024) to the creditor for submitting the details, however the required details have not been shared. As a result till now the claim is not admitted.
29	SHREE SALASAR PROPERTIES AND FINANCE PVT. LTD.	22.02.2024	1,83,30,959.00	-	Unsecured	-	NO	-				1,83,30,959.00	Claim is received on 22nd February 2024, the claim is under verification. Further since the claim has been received after the 90th day of the process the IRP will seek reason from the creditor for such delay in submission of claim.
<b>TOTAL</b>			<b>1,98,61,14,528.09</b>	<b>1,15,25,77,044.00</b>		<b>-</b>		<b>100</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>83,35,37,484.09</b>	